

**S.JAGANNADHAM
REGISTRAR (VIGILANCE)**



**HYDERABAD
DT: 31-03-2015**

R.O.C. NO: 701/E1/2010

To

1. The Metropolitan Sessions Judge,
Hyderabad
2. The Principal District and Sessions Judges,
Ranga Reddy at L.B. Nagar, Nalgonda, Karimnagar
and Warangal Districts

Sir,

Sub: 13th Finance Commission – Further continuance of Special Magistrate Courts sanctioned under 13th Finance Commission until further orders – Reg.

* * *

I am directed to request you to continue the Special Magistrate Courts sanctioned under 13th Finance Commission along with Officers and Staff, which are functioning as on today in your Unit, beyond 31-3-2015, until further orders.

Yours faithfully,

S. Jagannadham
REGISTRAR (VIGILANCE)

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REGISTRAR (VIGILANCE)**



**HYDERABAD
DT: 31-03-2015**

R.O.C. NO: 701/E1/2010

To

The Principal District and Sessions Judges,
Anantapur, Chittoor, East Godavari at Rajahmundry,
Krishna at Machilipatnam, Kurnool, Nellore and
Visakhapatnam Districts

Sir,

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